

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 327 OF 2016

Dated: 7th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Transmission Co. Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **21.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd